

| Name of the Corporate Debtor                    |            | Shehanjali and S.B. Developers Private Limited                                 |                           |                |                           |                 |                        |                            |                                                |                              |                                    |                 |
|-------------------------------------------------|------------|--------------------------------------------------------------------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| Date of commencement of CIRP                    |            | 07-03-2024                                                                     |                           |                |                           |                 |                        |                            |                                                |                              |                                    |                 |
| List of creditors as on                         |            | 20-09-2024                                                                     |                           |                |                           |                 |                        |                            |                                                |                              |                                    |                 |
| List of operational creditors (Government Dues) |            |                                                                                |                           |                |                           |                 |                        |                            |                                                |                              |                                    |                 |
| Sl. No.                                         | Department | Claimant                                                                       | Details of claim received |                | Details of claim admitted |                 |                        | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|                                                 |            |                                                                                | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? |                            |                                                |                              |                                    |                 |
| 1                                               | State Tax  | Deputy Commissioner of State Tax (MUM)- VAI-E-7121 Nodal Division - 11, Mumbai | 10-06-2024                | 6,72,75,480    | -                         | Statutory dues  | No                     | 0%                         | -                                              | -                            | 6,72,75,480                        |                 |
| 2                                               | GST        | Assistant Commissioner, Division 5 CGST & CEX, Mumbai West Commissionerate     | 18-06-2024                | 24,40,60,163   | 2,12,44,454               | Statutory dues  | No                     | 0%                         | -                                              | 4,15,82,602                  | 18,12,33,107                       |                 |

Note: The above list is subject to change upon receipt of further information on existing claims  
Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations